105 Written Answers

[7 MARCH 1996]

to Questions 106

The figures of achievements in respect of creation of irrigation potential and utilisation for the year 1995-96 would be made available from the States after 31st March, 1996.

Special Dispensation Admissions

790. SHRI PARAG CHALIHA: SHRI SHIV CHARAN SINGH:

Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question 565 given in the Rajya Sabha on the 1st December, 1995 and state:

(a) what are the details of the Statewise number of special dispensation admissions made in the academic session 1995-96 in Kendriya Vidyalayas till date; and

(b) who authorised the then Chairman of Kendriya Vidyalaya Sangathan to violate the stipulated percentage of such admissions and when?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CUL-TURE) (KUMARI SELJA): (a) The Region-wise details of admissions made in the Kendriya Vidyalayas during 1995-96 academic session under special dispensation are given in statement (see below).

(b) Kendriya Vidyalaya Sangathan has informed that the Chairman, Kendriya Vidyalaya Sangathan decided to accord permission under special dispensation beyond 10% in view of the large demand for admissions in Kendriya Vidyalayas.

Statement

The Region-wise details of admission made in the Kendriya Vidyalayas during 1995-96 academic session under special dispensation are as given below:—

Sl.	Name of Region	Nos. of
No.		Admissions
1.	Admedabad	142
2.	Bangalore	238

Sl. No.	Name of Region		Nos. of Admissions
3.	Bhopal		1294
4.	Bombay		81
5.	Bhubaneswar		189
6.	Calcutta		169
7.	Chandigarh		250
8.	Delhi		4985
9.	Dehradun		237
10.	Guwahati		77
11.	Hyderabad		178
12.	Jabalpur		159
13.	Jammu		47
14.	Jaipur		450
15.	Lucknow		668
16.	Madras		583
17.	Patna		444
18.	Silchar		58
		Total	10249

पुरातत्व महत्व की मूर्तियों का परिरक्षण

791. श्री राघवजी : क्या प्रधाम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कि विदिशा जिले से प्राप्त हुई पुरातत्व महत्व की मूर्तियां और सामग्री को देश के अन्य स्थानों पर या विदेशों में रखा गया है,

(ख) यदि हां, तो उनका पूर्ण विवरण क्या है, और

(ग) क्या उनकी विदिशा जिले के पुरातत्व संग्रहालय में वापस जाने की कोई योजना है, यदि हां, तो उसका ब्यौरा क्या है, यदि नहीं, तो इसके ब्यौरा क्या कारण है ?

मानव संसधान विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में राज्य मंत्री (कुमारी शैलजा) : (क) जी, हां।

(ख) विदिशा से पायी गई मूर्तियों और वास्तुकला संबंधी पुराशेष भोपाल, ग्वालियर, शिमला, कलकता स्थित संग्रहालयों में और लंदन स्थित ब्रिटिश संग्रहालय में दिखाने के लिए रखे हुए हैं।

(ग) जी नहीं । 1947 से पहले पायी गई मूर्तियां और वास्तुकला संबंधी पुरावशेष दिखाने और अनुसंधान कार्य के लिए इन संग्रहालयों में लाये गये थे। समय गुजर जाने के साथ-साथ इन पुरावशेषों का महत्व बढ़ गया है और ये इन संग्रहालयों सें संबद्ध हो गए हैं । इन पुरावशेषों को विदिशा वापस लाना व्यवहार्य नहीं हैं ।

Funds Allotted for Inland water Develop-ment in Kerala

792. SHRI THENNALA BALA-KRISHNA PILLAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the funds allotted for inland water development in the State of Kerala;

(b) the funds utilised so far in that area;

(c) whether any fund was diverted to another sector from the allotted fund of State of Kerala; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The approved outlay for the year 1995-96 for development of Water Resources sector through Major & Medium irrigation projects and Minor irrigation schemes are Rs. 113 crores and Rs. 34 crores respectively. The allocated outlay is likely to be utilized during the year.

(c) and (d) The Central Plan assistance to the states is released in the form of Block Grant and Block Loan and is not tied up with any project or sector. The states arc free to use the funds according to their own priorities.

छतों के एक दूसरे के साथ जुडे होने के कारण लक्ष्मीबाई नगर में चोरियां

793. श्री कैलाश नारायण सारंग : क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि लक्ष्मीबाई नगर, नई दिल्ली के टाइप-चार के सरकारी फ्लैटों में छतों के जुड़े होने के कारण छतों से कपड़ों की चोरियों की संख्या में वृद्धि हो रही है,

(ख) यदि हां, तो क् या लक्ष्मीबाई नगर की रेजीडेंट वैलफेयर एसोसिएशन ने सरकार को कोई प्रस्ताव दिया है जिसमें दो छतों के बीच की दीवार को ऊंजा कराने या वहां कंटीलें तार लगवाने का अनूरोध किया गया है, (ग) क्या सरकार ने इस प्रस्ताव को अस्वीकार कर दिया है और इस कारण वहां रह रहे निवासियों में भारी रोष है, और

(घ) यदि हां, तो इसके क्या कारण हैं और इस समस्या के समाधान के लिए सरकार की क्या योजना है ?

शहरी कार्य और रोजगार मंत्रालय (शरी रोजगार और गरीबी उन्मूलन विभाग) में राज्य मंत्री (श्री एस0 एस0 अहुलवालिया) : (क) केन्द्रीय लोक निर्माण विभाग ने बताया है कि गत 3 वर्षों के दौरान न तो ऐसी सूचना उनके ध्यान में आयी और न ही ऐसा मामला उनके ध्यान में लाया गया।

(ख) सरकार को ऐसे प्रस्ताव की जानकारी नहीं है।

(ग) और (घ) प्रश्न नहीं उठता।

Cooperation in the field of Science and Technology

794. SHRI RAMNATH KOVIND: Will the PRIME MINISTER be pleased to state:

(a) whether India and United Kingdom have recently signed and Agreement for further cooperation in the field of Science & Technology;

(b) if so, the details thereof and the fields of cooperation identified in this regards; and

(c) the terms and conditions of the agreement?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN DEPART-MENTS OF ATOMIC ENERGY AND SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c) Yes, Sir. An Agreement on Cooperation in Science & Technology between the Government of India and the Government of United Kingdom of Great Britain and Northern Ireland has been signed in New Delhi on 8th January 1996 which shall enter into force on the date of signature thereof, shall remain in force for a period of two years and shall be automatically renewed for a further period of two years unless